## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO-1913**

ANSWERED ON - 04/08/2021

#### **GUIDELINES FOR OLD AGE HOMES**

1913. DR. ANIL AGRAWAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the norms/guidelines laid down for construction/maintenance of old age homes in the country;
- (b) the number of old age homes opened in the country including in Uttar Pradesh during the last three years, State-wise;
- (c) the details and the number of people residing in each of the these homes, location-wise; and
- (d) the amount of funds released to the implementing agencies for setting up these homes during the said period?

#### **ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) This Ministry provides financial assistance to NGOs/ Voluntary organisations etc. for running and maintenance of senior citizen homes (old age homes) under the Atal Vayo Abhyudaya Yojana. The norms / guidelines for the scheme are at **Annexure I.**
- (b) to (d) State/ UT wise details, including Uttar Pradesh, regarding number of new old age homes financially assisted during the last three years, number of beneficiaries and funds released is at **Annexure-II**.

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## Annexure referred to in reply to Parts (a) to (d) of Rajya Sabha Unstarred Question No. 1913 on GUIDELINES FOR OLD AGE HOMES, to be answered on 04.08.2021

#### Standards Norms for Old age homes

- 1. Land- The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.
- 2. Living Space -The old age home shall have minimum area per resident as per the following norms:
- (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
- (ii) There shall be a separate bed for each resident
- (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
- (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)
- 3. **Facilities** Every institution being funded under this scheme shall have further the following facilities:
- (i) Residential area comprising rooms/dormitories-separately for men and women;
- (ii) Adequate Safe drinking water and for ancillary purposes
- (iii) Electricity, fans and heating arrangement for residents (as necessary);
- (iv) Kitchen-cum-store and office;
- (v) Dining hall:
- (vi) Recreation facilities, television, newspaper and an adequate collection of books;
- (vii) Activities for keeping the residents productively occupied;
- (viii) First aid, sick bay and primary healthcare facilities.
- (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.
- 4. **Operational Standards:** Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:
  - i. **Nutrition** adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.
  - ii. Medical facilities/ Medicare- The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination with the District Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care
  - iii. Recreation At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)- religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
  - iv. Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.

- v. Security- necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- vi. Clothing Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- vii. Rooms Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- viii. Bathrooms and toilets —Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- ix. **Hygiene and Sanitation-** All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

#### 5. Monitoring methodology:-

- (i) Progress reports on the portal
- (ii) Inspections carried out by representatives of the Project Monitoring unit (PMU).
- (iii) Observation of performance through live tracking of projects (CCTV)/Web portal of the Department/ Website of implementing agencies.
- (iv) Monthly monitoring through Project Management Committee at the level of Joint Secretary and Half yearly progress monitoring through Steering Committee;
- (v) Annual progress monitoring by the Minister of Social Justice and Empowerment.
- (vi) Third party evaluation may be conducted on regular intervals through a reputed Agency working in the field of ageing in accordance with Government of India instructions issued from time to time. The Third Party will be selected by the Plan/Statistics Division of the Ministry as per the General Financial Rules.
- (vii) The Department of Social Justice and Empowerment and NISD would formulate and establish any further monitoring mechanisms for effective implementation of various activities under the Scheme.

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# Annexure-II referred to in parts (a) to (d) of reply to the Rajya Sabha Unstarred Question No. 1913 to be answered on 04.08.2021

State wise details of new projects of Sr. Citizen Homes (Sr.CH) financially assisted under Integrated Programme for Senior Citizens(IPSrC) during the last 3 years

#### 1. 2018-19

SI.	No.	State	Districts	No. of Sr. CHs	No. of beneficiaries	Funds Released (Rupees)
	1	Maharashtra	Aurangabad	1	50	270000
	2	Tamil Nadu	Thoothukudi	1	25	180000
		Repa	Krishnagiri	1	25	180000
	14	Total		3	100	630000

#### 2. 2019-20

SI. No.	State	Districts	No. of Sr.CHs	No. of beneficiaries	Funds Released (Rupees)
1	Arunachal Pradesh	Siang	2	75	475000
2	Assam	Barpeta	1	25	190000
		Odalgiri	1	25	190000
		Kamrup Metropolitan	2	70	475000
		Lakhimpur	1	50	285000
		Goalpara	2	75	570000
		Dhemaji	1	25	190000
3	Gujarat	Mehsana	1	25	180000
4	Haryana	Ambala	1	25	180000
- 5	Karnataka	Dharwad	1	50	270000
		Chamrajnagar	1	25	180000
		Yadgir	1	50	270000
6	Madhya Pradesh	Damoh	1	25	180000
7	Maharashtra	Bhandara	1	50	270000
		Gondia	1	25	180000
8	Odisha	Nabarangapur	1	50	
		Balangir	1	50	270000
		Rayagada	1	50	270000
		Puri	1	50	270000
9	Rajasthan	Jodhpur	1	25	180000
		Sawai Madhopur	1	25	180000
		Sikar	1	25	180000
10	Tamil Nadu	Chennai	1	50	
11	Telengana	Nirmal	1	25	180000
	Total		27	970	6155000

### 3. **2020-21**

Sl. No.	State	District	No. of Sr.CHs	No. of beneficiaries	Funds Released (Rupees)
1	Arunachal Pradesh	East Siang /Siang	1	50	1505354
	, 1	West Siang	1	50	1505354
2	Assam	Baksha	1	25	971722
7.16/19		Bongaigaon	1	50	1566508
		Chirang	1	50	1389301
		Dibrugarh	1	25	961397
		Dima Hasao	1	50	1588205
		Karbi Anglong	1	50	1473388
1, 860,0 1 - 255 - 1	- Y	Kokrajhar	1	50	1473388
7		Nalbari	1	50	1608204
had	1.20	Tinsukia	1	50	1588205
lasio.	Take Take	West Karbi	1	50	1437252
3	Chhattisgarh	Balrampur	1	50	1520270
		Bilaspur	1	50	2391523
		Raigarh	1	50	1457720
		Raipur	1	50	1458384
		Sarguja	1	50	100502
4	Delhi	North West	1	50	152356
5	Goa	North Goa	1	50	96559
		South Goa	1	50	92473
6	Gujarat	Banaskantha	1	50	140592
	Gujarar	Dang	1	50	130346
- E	NZĎS NZĎS	Gir Somnath	1	25	85552
	5.1	Junagarh	1	25	81421
		Morbi	1	50	152356
* 2		Patan	1	50	129486
		Tapi	1	50	130346
7	Haryana	Gurgaon		25	96139
$\frac{I}{I}$	Пагуана	Jhajjar	1	25	92979
8	Jharkhand	Paschim Singhbhum	1	50	145772
		PurbiSinghbhum	1	50	144850
9	Karnataka	Bagalkot	1	50	145838
<del></del>		Koppal	1	50	145838
		Mysuru	1	25	96139
		Raichur	1	50	145838
1.0		Uttar Kannada	1	50	145838
10	Madhya Pradesh		1	25	96139
10	iviaurya i rauesir	Barwani	1	50	
		Hoshangabad	1	50	
		Mandla	1	50	

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• 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		Narsingpur	1	25	853920
		Panna(SR)	1	25	904819
		Ratlam	1	50	1207435
	- V A	Seoni	1	50	2381153
11	Meghalaya	Ri Bhoi	1	50	1467133
1.1	Meghalaya	West Jaintia Hills	1	50	1437946
12	Mizoram	Kolasib	1	25	958519
12	IVIIZOI alii	Lunglei	1	25	958519
12	Nacaland	Dimapur	1	50	1390013
13	Nagaland	Alwar	1	50	1436659
14	Rajasthan	Bharatpur	1	50	1053597
SZ Name	esta o	Bhilwada	1	50	1189734
16.748		Bundi	1	50	1442584
	-		1	50	1027178
rs and		Dausa	1	50	961397
		Jaipur		50	1129824
	m 1131 1	Udaipur	1	25	1570171
15	Tamil Nadu	Coimbatore	1	50	2102340
- 1000 -	15 W.Z. 1	Dharampuri	1		1652795
		Kallakurichi	1	25	1652795
200	4. N	Kanchipuram	1	25	1425579
		Ranipetai	1	25 50	1708643
2 8 2		Tenkasai	1	1000 300	2300780
		Tirupatur	1	50	1327331
16	Uttar Pradesh	Balia	I	50	967528
- NZ-65-		Balrampur	1	25	1473856
		Banda	1	50	
		Chandoli	1	25	792107 1061478
		Chitrakoot	1	50	
		Gautambudh Nagar	1	25	961397
		Jhansi	1	50	1448509
		Kaushambi	1	50	1275691
		Lalitpur	1	50	1457068
		Mahoba	1	50	1255035
		Moradabad	1	25	967528
		Sant Ravidas Nagar	1	50	982959
		Sitapur	1	25	961397
No.		Unnao	1	50	1513686
17	West Bengal	Coochbehar	1	50	1523562
		Dakshin Dinajpur	1	50	1515661
		Malda	1	50	1523562
75.	1	Murshidabad	1	50	1523562
,n		North 24-Pargana	1	50	1523562
		Paschim Bardhman	1	50	1458384
		Uttar Dinajpur	1	25	961397
	Total		84	3650	111556764